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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

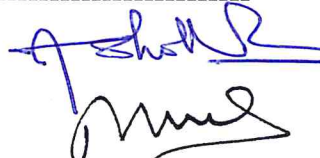


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/80/2016
NAME OF THE PETITIONER(S) : S. N. Santosh Kumar
NAME OF THE RESPONDENT(S) : Akshya Textiles Limited & 9 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

- | | | | |
|----|--|---------------------------|---|
| 1. | R. VIDHYASHANKAR
R. ASHOK KUMAR | Counsel for R-1 to 5 |  |
| 2. | R. S. N. N. N. N. N. | Counsel for 6 - 8 |  |
| 3. | B. A. Sujay Prasanna
Anirudh Krishnan | Counsel for
Petitioner |  |

ORDER

Counsel representing both the parties are present. The matter has been kept for hearing of final arguments. Counsel for petitioner stated that his senior counsel is not available and sought for adjournment. Time enlarged at request. Put up on

12.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)